

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4070
ANSWERED ON 25/03/2025**

RURAL ROAD NETWORK DEVELOPMENT PROJECTS

4070. DR. KADIYAM KAVYA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of rural road network development projects undertaken in the Warangal Parliamentary Constituency, particularly in tribal areas and remote parts, during the last three years;**
- (b) whether the Government proposes to allocate additional funds for rural road development in the Warangal Parliamentary Constituency, particularly in tribal areas, in the current financial year, if so, the details thereof; and**
- (c) the steps taken by the Government to ensure timely completion of rural road projects in the Warangal Parliamentary Constituency and to improve connectivity in remote and tribal areas?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): The Ministry does not maintain Parliamentary Constituency wise details of works under Pradhan Mantri Gram Sadak Yojana (PMGSY). The details of PMGSY works undertaken in the Warangal District which includes area of Warangal Parliamentary Constituency of Telangana during the last three years is given as under:

District	Year	No of	Road	No of	No of	No of	Road

Name	s)	roadworks sanctioned	length sanctioned (in Km)	Bridge works sanctioned	roadworks completed	Bridge works completed	length completed (in Km)*
Warangal	2021-22	0	0	0	1	0	6.28
	2022-23	0	0	0	1	0	22.81
	2023-24	1	4.67	4	0	0	52.23

* includes works sanctioned earlier.

Further, the allocation/release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the State which inter-alia depends on works in hand, execution capacity of the State and unspent balances available with the State. The funds for implementation of the scheme are released by the Ministry to the State as whole. Further release of funds to the Programme Implantation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU. A total of ₹.73.3125 crore has been released to the State of Telangana under PMGSY and ₹ 59.26 crore under Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) during current financial year.

(c): 'Rural Road' is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. The Ministry has been releasing central share, in time, to the States to enable availability of funds for the projects. In addition, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.
- ii. Bidding document provisions have been rationalized.
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.

- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.**
- v. States have been advised to release the central share, alongwith State share, in a timely manner to the implementing units for financial closure of works.**
